

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/14348/2025 BLAPL/5054/2025	JADUMANI KANHAR VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000019/2025
2	D-BLAPL/14353/2025 BLAPL/5055/2025	ARVIND KUMAR SHARMA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /12 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000064/2025
3	D-BLAPL/14358/2025 BLAPL/5056/2025	BIRANCHI NARAYAN ROUT VS STATE OF ODISHA	SURESH KUMAR JENA VS	AGARAPADA /46 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000442/2025
4	D-BLAPL/14324/2025 BLAPL/5057/2025	ANADI DAS VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	ERASAMA /357 /2023 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000059/2023
5	D-BLAPL/12981/2025 BLAPL/5058/2025	KANISKA @ KANISTA KALO VS STATE OF ODISHA	ABHAS MOHANTY VS	BHATILI /48 /2018 S.D.J.M.,BARGARH(Bargarh) CT/0000394/2018
6	D-BLAPL/14518/2025 BLAPL/5059/2025	MAKHAN KUMAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MUNIGUDA /49 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMPUR TR/0000005/2025
7	D-BLAPL/14519/2025 BLAPL/5060/2025	BABU @ BABU SEKH MUSTAKIM @ SK. MUSTAKIM VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /706 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR ST/0000412/2025
8	D-BLAPL/14312/2025 BLAPL/5061/2025	CHATURBHUJA PATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHOGRAI /247 /2024 AD-HOC A.D.J.(FTSC),BALASORE(Balesore) ST/0000376/2024
9	D-BLAPL/14336/2025 BLAPL/5062/2025	DIPU NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PALLAHARA /239 /2022 S.D.J.M.,PALLAHARA(Anugul) GR/0000403/2022
10	D-BLAPL/14525/2025 BLAPL/5063/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	TIKABALI /80 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000097/2025
11	D-BLAPL/9637/2025 BLAPL/5064/2025	ISWAR SAUNTA VS STATE OF ODISHA	MANORANJAN PADHY VS	DASMANTAPUR /34 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000075/2023

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12	D-BLAPL/14329/2025 BLAPL/5065/2025	MAGUNI CHARAN SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	ATHGARH /178 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000067/2021
13	D-BLAPL/14517/2025 BLAPL/5066/2025	BANAMALI KOLTHIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /66 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000203/2025
14	D-BLAPL/14526/2025 BLAPL/5067/2025	SIMANCHAL JAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /55 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000100/2025
15	D-BLAPL/14534/2025 BLAPL/5068/2025	ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	TOMANDO /218 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000514/2024
16	D-BLAPL/14435/2025 BLAPL/5069/2025	RAJIB KUMAR @ RAJEEV KUMAR VS STATE OF ODISHA	MANOJ KUMAR PATI VS	TITILAGARH /140 /2025 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000020/2025
17	D-BLAPL/13195/2025 BLAPL/5070/2025	RITU BISOYI VS STATE OF ODISHA	SOUBHAGYA KETAN NAYAK VS	DIGAPAHANDI /255 /2024 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) TR/0000115/2025
18	D-BLAPL/14436/2025 BLAPL/5071/2025	AMRUTA GOUD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /178 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000098/2024
19	D-BLAPL/14208/2025 BLAPL/5072/2025	KAJAL SAHU VS STATE OF ODISHA	JULU KHANSAMA VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000006/2025
20	D-BLAPL/14368/2025 BLAPL/5073/2025	BHIMSEN MADKAMI VS STATE OF ODISHA	ABHAS MOHANTY VS	ORKEL /173 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000092/2021
21	D-BLAPL/14437/2025 BLAPL/5074/2025	SAPNE KATHAR @ SAPNE @ BUDHU KATHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /87 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000443/2025
22	D-BLAPL/14383/2025 BLAPL/5075/2025	BHIMA @ BASANT SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /68 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT GR/0000303/2025
23	D-BLAPL/14385/2025	SANKARSENA GOUDA @ SANKAR GOUDA	JYOTIRMAYA SAHOO	DHARAKOT PS /357 /2024

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	BLAPL/5076/2025	VS STATE OF ODISHA	VS	A.D.J.,ASKA(Ganjam) ST/0000043/2025
24	D-BLAPL/14387/2025 BLAPL/5077/2025	JITESH KUMAR DEHURY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /55 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000194/2025
25	D-BLAPL/14439/2025 BLAPL/5078/2025	DARA SURESH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /13 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000066/2025
26	D-BLAPL/14389/2025 BLAPL/5079/2025	SAIKHA SAMEER @ SAIKH SAMEER VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /88 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000021/2024
27	D-BLAPL/14400/2025 BLAPL/5080/2025	SADANANDA DIGAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000008/2025
28	D-BLAPL/14441/2025 BLAPL/5081/2025	BIKASH KHUNTIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000106/2025
29	D-BLAPL/14424/2025 BLAPL/5082/2025	SOURABH KUMAR BARIK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	SUBALAYA /70 /2020 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000010/2020
30	D-BLAPL/14442/2025 BLAPL/5083/2025	AJITH V S VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KOTIYA /1 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000011/2024
31	D-BLAPL/14434/2025 BLAPL/5084/2025	BUDHIA @ BUDHAN @ KULAMANI BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /42 /2024 2ND A.D.J.,KHURDA(Khordha) ST/0000123/2024
32	D-BLAPL/14457/2025 BLAPL/5085/2025	BHOPAL KUMAR VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000013/2025
33	D-BLAPL/14490/2025 BLAPL/5086/2025	SAROJ MUNDA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /418 /2024 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA CT/0000143/2025
34	D-BLAPL/14493/2025 BLAPL/5087/2025	ANADI BARIK VS	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /124 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA

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35	D-BLAPL/14503/2025 BLAPL/5088/2025	STATE OF ODISHA DIPU NAIK VS	BIRAJA PRASAD NANDA VS	CT/0000672/2025 PALLAHARA /268 /2022 S.D.J.M.,PALLAHARA(Anugul) GR/0000450/2022
36	D-BLAPL/14507/2025 BLAPL/5089/2025	STATE OF ODISHA MAHESWAR LENKA VS	BIBHUTI RANJAN MOHANTY VS	BARANGA /197 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000008/2025
37	D-BLAPL/14474/2025 BLAPL/5090/2025	STATE OF ODISHA PREM SUNA VS	DHIRENDRA KUMAR MOHAPATRA VS	ORIENT /30 /2024 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000009/2024
38	D-BLAPL/9753/2025 BLAPL/5091/2025	STATE OF ODISHA NANDAN BEHERA VS	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /422 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000500/2024
39	D-BLAPL/14477/2025 BLAPL/5092/2025	STATE OF ODISHA AJAY ORAM @ AJAYA ORAM VS	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /161 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000282/2023
40	D-BLAPL/13714/2025 BLAPL/5093/2025	STATE OF ODISHA RABINDRA NAYAK @ SIBA VS	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /132 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000179/2025
41	D-BLAPL/14055/2025 BLAPL/5094/2025	STATE OF ODISHA RAJESH SINGH VS	JNYANANANDA PANDA VS	SPL.TASK FORCE /13 /2022 1ST A.D.J., BHUBANESWAR(Khordha) TR/0000217/2022
42	D-BLAPL/11893/2025 BLAPL/5095/2025	STATE OF ODISHA MANMOHAN BAR @ MUNA VS	PRAMOD KUMAR JENA VS	PARADEEP LOCK /417 /2024 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000031/2025
43	D-BLAPL/14479/2025 BLAPL/5096/2025	STATE OF ODISHA ANADI BARIK VS	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /124 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000672/2025
44	D-BLAPL/14315/2025 BLAPL/5097/2025	STATE OF ODISHA DURGA KUMAR DAS VS	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /88 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000260/2025
45	D-BLAPL/14487/2025 BLAPL/5098/2025	STATE OF ODISHA SANJEET KUMAR VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000014/2025

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46	D-BLAPL/14463/2025 BLAPL/5099/2025	SHAIKH WASIM RAJA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /61 /2025 A.D.J.,BARGARH(Bargarh) CT/0000062/2025
47	D-BLAPL/14510/2025 BLAPL/5100/2025	MANOJ KUMAR NAYAK @ MANOJ KUMAR PRADEEP LAHI NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BONTH /176 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0002591/2024
48	D-BLAPL/14544/2025 BLAPL/5101/2025	SESA @ SUSHANTA MALLIK VS STATE OF ODISHA	MANORANJAN DAS VS	BADAMBADI /116 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000306/2025
49	D-BLAPL/14111/2025 BLAPL/5102/2025	ASHIRVAD PATNAIK VS STATE OF ODISHA	ALOK KUMAR DAS VS	EOW,BHUBANESWAR /1 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000001/2025
50	D-BLAPL/14568/2025 BLAPL/5103/2025	BIJAYA KUMAR CHHURA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /53 /2025 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000012/2025
51	D-BLAPL/14322/2025 BLAPL/5104/2025	DASARATHI JYOTISH VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /146 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000589/2025
52	D-BLAPL/14067/2025 BLAPL/5105/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /820 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001450/2024
53	D-BLAPL/14327/2025 BLAPL/5106/2025	SILU @ JAGAN NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /74 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000156/2025
54	D-BLAPL/14569/2025 BLAPL/5107/2025	HEMANTA JANI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	SUNABEDA /16 /2025 A.D.J.,JEYPORE(Koraput) TR/0000011/2025
55	D-BLAPL/14361/2025 BLAPL/5108/2025	KUMAR PRINCE RAJ VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	//0 ADDL.SESIONS JUDGE CUM SPL JUDG TR/0000014/2025
56	D-BLAPL/14431/2025 BLAPL/5109/2025	SARAT URMA VS STATE OF ODISHA	DHANANJAYA MUND VS	//0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000010/2025
57	D-BLAPL/14456/2025	SANJIB BHESARA	AMITAV TRIPATHY	UDITNAGAR /104 /2025

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	BLAPL/5110/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000017/2025
58	D-BLAPL/14566/2025 BLAPL/5111/2025	SANKAR NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	JAGANNATHA PRASAD /157 /2018 A.D.J.,BHANJANAGAR(Ganjam) ST/0000063/2023
59	D-BLAPL/14580/2025 BLAPL/5112/2025	TULARAM DHARUA @ TULA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /103 /2020 A.D.J.,NAWAPARA(Nuapada) ST/0000022/2022
60	D-CMP/19437/2025 CMP/780/2025	MAJHIA NAIK @ DOMB VS SANTOSH NAIK @ DOMB	DHANANJAYA MUND VS	// A.D.J.,DHARAMGARH(Kalahandi) CMA/0000016/2024
61	D-CMP/20278/2025 CMP/781/2025	PRAKASH CHANDRA KHAMARI VS PHAKIRA KHAMARI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000052/2023
62	D-CMP/19966/2025 CMP/782/2025	RATNAPRAVA MISHRA VS BASANTA KUMAR SENAPATI	TANMAY MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000041/2019
63	D-CMP/17397/2025 CMP/783/2025	DEEPAK KUMAR LENKA VS MAMATA MISHRA	ALOK KUMAR MOHAPATRA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000513/2018
64	D-CMP/19954/2025 CMP/784/2025	RAGHUNATH BADAJENA VS RINARANI PATRA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000001/2025
65	D-CMP/20034/2025 CMP/785/2025	SASHIREKHA JENA VS SUSHANTA KUMAR DHAL	MANOJ KUMAR MOHANTY VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDA RFA/0000068/2025
66	D-CMP/20253/2025 CMP/786/2025	SARITA MOHAPATRA VS BIMALA TATA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),NAWARANGPUR(Nabarangpur) CMA/0000008/2025
67	D-CMP/20236/2025 CMP/787/2025	PRADEEP KUMAR NAYAK VS KRUSHAN CHANDRA SAHOO	SAMARENDRA MOHANTY VS	// DISTRICT & SESSIONS JUDGE,CUTTACK TRP(C)/0000003/2023
68	D-CMP/20487/2025 CMP/788/2025	LAXMI DALABEHERA VS	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)

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69	D-CMP/18745/2025 CMP/789/2025	JYOTSNA RANI PRADHAN MAYANK KUMARI DEO VS SARIKA DEVI	LINGARAJ SARANGI VS	EC/0000022/2020 // CIVIL JUDGE (SD),JEYPORE(Koraput) CS/0000018/2019
70	D-CMP/20509/2025 CMP/790/2025	NILAKANTHA HARICHANDAN VS RAMBHA PARIDA	SANJIB SWAIN VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0000223/2010
71	D-CMP/20589/2025 CMP/791/2025	MAYANK KUMAR DEO VS SARIKA DEVI	LINGARAJ SARANGI VS	// CIVIL JUDGE (SD),JEYPORE(Koraput) IA/0000026/2025
72	D-CMP/14001/2025 CMP/792/2025	MINATI NAYAK VS D.M., LIFE INSURANCE CORPORATION OF INDIA, CUTTACK	SATYA RANJAN MOHAPATRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK CS/0000489/2009
73	D-CMP/19886/2025 CMP/793/2025	SULOCHANA BHUYAN VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho IA/0000001/2022
74	D-CONTC/18044/2025 CONTC/2245/2025	RANTHI TIRKEY VS ARAVIND AGRAWAL, COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, ODISHA	DR. BINODA KUMAR MISHRA VS	// ()
75	D-CONTC/18045/2025 CONTC/2246/2025	BINAYAK BISOI VS GOURISHANKAR REDDY, ASST. DIRECTOR, CENTRAL TASAR RESEARCH AND TRAINING INSTITUTE,NABARANGPUR	ADV VS	// ()
76	D-CONTC/18048/2025 CONTC/2247/2025	TAPASWINI GOUDA VS ARAVIND AGRAWAL, COMMNR. CUM SECY. DEPT. OF HIGHER EDU., ODISHA	DR. BINODA KUMAR MISHRA VS	// ()
77	D-CONTC/18050/2025 CONTC/2248/2025	KALIPADA MUNDA VS ARAVIND AGRAWAL, COMMNR. CUM SECY. TO GOVT. OF ODISHA, DEPT. OF HIGHER EDUCATION	DR. BINODA KUMAR MISHRA VS	// ()
78	D-CONTC/18764/2025 CONTC/2249/2025	MANAGING COMMITTEE, CHRIST COLLEGIATE SCHOOL, CUTTACK VS SUSANTA KUMAR DAS, DIRECTOR, DIRECTORATE OF SECONDARY EDUCATION, ODISHA	ADV VS	// ()
79	D-CONTC/19054/2025 CONTC/2250/2025	ASHOK KUMAR SETHI VS SATYABRATA SAHU,IAS	ADV. VS	// ()

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80	D-CONTC/15027/2025 CONTC/2251/2025	SAUMYA RANJAN SAHOO VS MANOJ AHUJA, CHIEF SECY., G.A AND P.G DEPT.	ADV VS	// 0 //
81	D-CONTC/15131/2025 CONTC/2252/2025	JAYASMITA NAYAK VS ARAVIND AGRAWAL,IAS	KIRAN KUMAR PATEL VS	// 0 //
82	D-CONTC/17981/2025 CONTC/2253/2025	BIJOY KUMAR NATH VS ANU GARG, IAS	ADV. VS	// 0 //
83	D-CONTC/18064/2025 CONTC/2254/2025	SRINIBASH PRADHAN VS SOUMENDRA PATTNAIK, G.M. I/C, ODISHA CO OPERATIVE HOUSING CO.LTD.	ADV. VS	// 0 //
84	D-CONTC/18111/2025 CONTC/2255/2025	RITESH KUMAR MOHAPATRA VS BIJAY K KHANDAYATRAY,OAS(SS)	RAMAKANTA DAS VS	// 0 //
85	D-CONTC/18158/2025 CONTC/2256/2025	PARAMANANDA BARIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
86	D-CONTC/18161/2025 CONTC/2257/2025	MONALISA NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
87	D-CONTC/18166/2025 CONTC/2258/2025	BANDITA SAHOO VS ASWATHY S., COMMNR. CUM SECY., H AND FW DEPT., ODISHA	ADV. VS	// 0 //
88	D-CONTC/18374/2025 CONTC/2259/2025	PRADIP KANHAR VS PRANATI PATRA, DIRECTOR OF ST CUM SPECIAL SECY. TO GOVT., ST AND SC DEVELOPMENT DEPT., ODISHA	ADV. VS	// 0 //
89	D-CONTC/16387/2025 CONTC/2260/2025	DILLIP KUMAR SAHOO VS PREM CHANDRA CHOUDHURY,IAS	ADV. VS	// 0 //
90	D-CONTC/17788/2025 CONTC/2261/2025	NIRANJAN KHATUA VS ASHOK GIRI, ENGNR. IN CHIEF CIVIL,ODISHA	ADV. VS	// 0 //
91	D-CONTC/18186/2025	SUGRIBA MEHER	ADV.	//

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	CONTC/2262/2025	VS ASWATHY S., I.A.S.	VS	() //
92	D-CONTC/18187/2025 CONTC/2263/2025	JANMEJAYA PATTANAYAK VS ASWATHY S., I.A.S.	ADV. VS	// () //
93	D-CONTC/18190/2025 CONTC/2264/2025	BIKASH RANJAN SAMAL VS ASWATHY S., I.A.S.	ADV. VS	// () //
94	D-CONTC/18201/2025 CONTC/2265/2025	SHASHI KANTA PRADHAN VS ASWATHY S.,I.A.S	ADV. VS	// () //
95	D-CONTC/18352/2025 CONTC/2266/2025	JAMUNA DIGAL VS PRANATI PATRA, DIRECTOR OF ST CUM SPL. SECY. TO GOVT., ST AND SC DEVELOPMENT DEPT., ODISHA	ADV. VS	// () //
96	D-CONTC/18536/2025 CONTC/2267/2025	KULAMANI BHOI VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// () //
97	D-CONTC/19936/2025 CONTC/2268/2025	DR. SOUMYA RANJAN SAHU VS SMITA BISWAL,OAS	ADV. VS	// () //
98	D-CONTC/19882/2025 CONTC/2269/2025	ANANTA KUMAR SAHOO@ANANTA KISHORE SAHOO VS DR.SANTOSH KUMAR ROUT,DIST. EDUCATION OFFICER,CUTTACK	ADV. VS	// () //
99	D-CONTC/18971/2025 CONTC/2270/2025	MANAS KUMAR KAR VS GIRISH S.N,IAS	SUBHASREE MOHANTY VS	// () //
100	D-CRLA/10747/2025 CRLA/571/2025	MAHENDRA NAIK@BABLU VS STATE OF ODISHA	RAMDAS ACHARY VS	GORUMOHISANI /89 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000074/2023
101	D-CRLA/14162/2025 CRLA/572/2025	GOPINATH JENA VS STATE OF ODISHA	JAGANNATH KAMILA VS	BALASORE SADAR /173 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Balesh) ST/0000413/2023
102	D-CRLA/14216/2025 CRLA/573/2025	JHASKETAN SAHU VS	SURYAKANTA DWIBEDI VS	PATNAGARH /114 /2025 SPECIAL JUDGE,PATNAGARH(Balangir)

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103	D-CRLA/13353/2025 CRLA/574/2025	STATE OF ODISHA JAGANNATH PRADHAN VS	RITURANJAN CHHOTARAY VS	Spl/000009/2025 JAGDALPUR /47 /2025 A.D.J.,PADAMPUR(Bargarh)
104	D-CRLA/14121/2025 CRLA/575/2025	STATE OF ODISHA ABHIJIT NAYAK@GULU VS	SITIKANT MISHRA VS	Spl/000019/2025 / /0 DISTRICT & SESSIONS JUDGE,JAGATSI
105	D-CRLA/14201/2025 CRLA/576/2025	STATE OF ODISHA BIJAY KUMAR MALLICK VS	GYANESWAR SATPATHY VS	CRA/000054/2023 BALASORE VIGILANCE /29 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar)
106	D-CRLMA/13987/2025 CRLMA/67/2025	STATE OF ODISHA RITU PRADHAN VS	NITYANANDA MOHAPATRA VS	TR/000035/2013 RAIRAKHOL /79 /2024 ADDL.SESSIONS JUDGE CUM SPL JUDGE
107	D-CRLMA/14172/2025 CRLMA/68/2025	STATE OF ODISHA NIRMAL@NAKUL KHARSEL VS	SUSAMPAD HOTA VS	CRA/000007/2024 PAIKMAL /140 /2018 S.D.J.M.,PADAMPUR(Bargarh)
108	D-CRLMC/12467/2025 CRLMC/1758/2025	STATE OF ODISHA DAMBARUDHAR PATTANAIK VS	STHITI PRAGYAN SUNANDINI VS	GR/0000637/2018 MAHILA PS SAMBALPUR /19 /2025 S.D.J.M.,SAMBALPUR(Sambalpur)
109	D-CRLMC/12986/2025 CRLMC/1759/2025	STATE OF ODISHA SABITA PRADHAN VS	SANTOSH KUMAR DWIVEDY VS	GR/0000566/2025 BIDANASI /230 /2023 1ST A.D.J., CUTTACK(Cuttack)
110	D-CRLMC/13391/2025 CRLMC/1760/2025	STATE OF ODISHA KHIROD BEHERA @ BAPI VS	JYOTI RANJAN DEO VS	ST/0000097/2024 SAMBALPUR VIGILANCE /4 /2017 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur)
111	D-CRLMC/11682/2025 CRLMC/1761/2025	STATE OF ODISHA(VIG.) SABITA PATRA VS	DIBYENDU CHAKRABARTY VS	CT/0000008/2018 BADAGODA P.S. /363 /2017 S.D.J.M.,BHUBANESWAR(Khordha)
112	D-CRLMC/11642/2025 CRLMC/1762/2025	STATE OF ODISHA SANTOSH KUMAR TRIPATHY VS	SOUBHAGYA SWAIN VS	CT/0000902/2018 JEYPORE TOWN /69 /2021 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko)
113	D-CRLMC/11646/2025 CRLMC/1763/2025	STATE OF ODISHA KRUSHNA CHANDRA CHOUDHURY@ TUKUNA VS	JYOTIRMAYA SAHOO VS	GR/0000224/2021 BERHAMPUR TOWN /147 /2024 S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0000946/2024

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114	D-CRLMC/14273/2025 CRLMC/1764/2025	SIBASANKAR MAJHI@SHIBA SANKAR MAJHI VS STATE OF ODISHA	SATYABRATA DASH VS	KHANDAGIRI P.S. /7 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000007/2024
115	D-CRLMC/12085/2025 CRLMC/1765/2025	K.LINGARAJ REDDY VS STATE OF ODISHA	SURAJ MOHANTY VS	GRAM GANJAM /261 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000173/2024
116	D-CRLMC/12148/2025 CRLMC/1766/2025	BANCHANIDHI DALAI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOHANA /60 /2018 J.M.F.C,MOHANA(Gajapati) GR/0000069/2018
117	D-CRLMC/13138/2025 CRLMC/1767/2025	JITENDRA BEHERA VS MIKINA BEHERA	PRAMOD KUMAR ROUT VS	/ /0 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000242/2023
118	D-CRLMC/14575/2025 CRLMC/1768/2025	TUSHAR KUMAR PATNAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0000998/2021
119	D-CRLMC/12850/2025 CRLMC/1769/2025	PADMA CHARAN SAHOO VS STATE OF ODISHA	RABINDRA NATH BARIK VS	BANIGOCHA /21 /2017 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000075/2017
120	D-CRLMC/13245/2025 CRLMC/1770/2025	SASHI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	/ /0 J.M.F.C, JAIPATNA(Kalahandi) 2(A)CC/0000164/2002
121	D-CRLMC/13435/2025 CRLMC/1771/2025	PRADIPTA@PRADEEPTA NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR ROAD /26 /2024 A.D.J.,JJPUR ROAD(Jajapur) CRREV/0000027/2024
122	D-CRLMC/13792/2025 CRLMC/1772/2025	LIPU@SARBESWAR SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MAHILA P.S.(BBSR) /80 /2023 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000277/2023
123	D-CRLMC/13438/2025 CRLMC/1773/2025	SUDESH SEN@SUDESH KUMAR SEN VS PARAMANANDA SEN	SUSHANTA HARICHANDAN VS	PURIGHAT /114 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000297/2025
124	D-CRLMC/12075/2025 CRLMC/1774/2025	BHAGIRATHI PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /27 /2017 J.M.F.C.,ODAGAON(Nayagarh) GR/0000038/2017
125	D-CRLMP/13388/2025	BASUDEBA SAHOO	BIJAY KUMAR MOHANTY	/ /0

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	CRLMP/610/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/13046/2025 CRLMP/611/2025	SUMITRA PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	//0 () //
127	D-CRLMP/12909/2025 CRLMP/612/2025	MADHUSMITA PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
128	D-CRLMP/13730/2025 CRLMP/613/2025	SHARAT MAHAKUD VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //
129	D-CRLMP/11902/2025 CRLMP/614/2025	BHABANI PRASAD RAY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
130	D-CRLMP/13421/2025 CRLMP/615/2025	HAREKRUSHNA PARIDA VS STATE OF ODISHA	MOHAMMED FARADISH VS	JAJPUR TOWN /495 /2024 () //
131	D-CRLMP/14476/2025 CRLMP/616/2025	SAPAN KUMAR ADAK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	//0 () //
132	D-CRLMP/14579/2025 CRLMP/617/2025	PRAVA RANJAN MISHRA VS ADDL. D.G. OF POLICE, CUTTACK	CHINMAYA KUMAR NAYAK VS	//0 () //
133	D-CRLMP/14381/2025 CRLMP/618/2025	DR. LALATENDU KUMAR AICH VS STATE OF ODISHA	DILLIP KUMAR RAY VS	//0 () //
134	D-CRLMP/12569/2025 CRLMP/619/2025	DILLIP KUMAR MANADHATA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
135	D-CRLMP/13390/2025 CRLMP/620/2025	SUSIL KUMAR BISWAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	BAISINGA /66 /2025 () //
136	D-CRLMP/14586/2025 CRLMP/621/2025	KRUSHNA CHANDRA BEHERA VS	PARSURAM PANDA VS	//0 () //

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137	D-CRLMP/14445/2025 CRLMP/622/2025	STATE OF ODISHA KUMUDINI PRADHAN VS	SURJYA NARAYAN SAHU VS	// K.NUAGAON /496 /2023 ()
138	D-CRLMP/14083/2025 CRLMP/623/2025	STATE OF ODISHA SANTILATA MALLICK VS	ANUP UDAYA SENAPATI VS	// KANAS /277 /2024 ()
139	D-CRLREV/10674/2025 CRLREV/255/2025	STATE OF ODISHA PRADIP KUMAR SAHU VS	SANDEEP RAJ PANDA VS	// BALASORE VIGILANCE /26 /2018 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)
140	D-CRLREV/12494/2025 CRLREV/256/2025	STATE OF ODISHA(VIG.) SASHI KISAN VS	DURGA PRASANNA MISHRA VS	// GR/000007/2018 / /0 DISTRICT & SESSIONS JUDGE,SAMBAL
141	D-FAO/19931/2025 FAO/231/2025	STATE OF ODISHA MANJU RAUL VS	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA
142	D-MACA/19701/2025 MACA/580/2025	UNION OF INDIA MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	// Oa/0000133/2024 3RD M.A.C.T., CHAMPUA(Kendujhar)
143	D-MACA/19843/2025 MACA/581/2025	PALESWAR ORAM JASHODA PALEI VS	PRADEEP KUMAR MISHRA VS	// Mac/0000006/2022 7TH M.A.C.T.,BHUBANESWAR(Khordha)
144	D-MACA/18209/2025 MACA/582/2025	PURASTAMA BHATTA PITMBAR ADJUED VS	SURAJ MOHANTY VS	// Mac/0000212/2021 A.D.J.,TITILAGARH(Balangir)
145	D-MACA/19353/2025 MACA/583/2025	MANORANJAN BARIK M/S. NATIONAL INSURANCE CO.LTD.,ANGUL VS	BIBEKANANDA UDGATA VS	// Mac/0000006/2021 1ST M.A.C.T., ANGUL(Anugul)
146	D-MACA/19919/2025 MACA/584/2025	LAKSHYAHIRA BISWAL NATIONAL INSURANCE CO. LTD.,CUTTACK VS	NIBEDITA MOHANTY VS	// Mac/0000009/2023 1ST M.A.C.T., BHAWANIPATNA(Kalahan
147	D-MACA/20125/2025 MACA/585/2025	JAMUNA CHANDI SURESH CHANDRA PAL VS RAJALAXMI PATTANAIAK	PRABASH CHANDRA PATTANAIAK VS	// Mac/0000089/2018 IV MACT,PURI(Puri) Mac/0000322/2009

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148	D-MATA/20016/2025 MATA/199/2025	AJAYA KUMAR CHHOTARAY VS PRIYATAMA CHHOTARAY	ARJUNA CHARANA BEHERA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000267/2023
149	D-MATA/20402/2025 MATA/200/2025	BHABANI SAHU VS MANOJ KUMAR SAHUKAR	RABINDRA KUMAR PATTANAİK VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000047/2024
150	D-MATA/20262/2025 MATA/201/2025	SAROJ KUMAR BEHERA VS AMITA PATRA	RABI NARAYAN MOHANTY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0001045/2021
151	D-RSA/19736/2025 RSA/248/2025	DURYODHAN JENA VS SACHIDANANDA NAYAK	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000017/2023
152	D-RVWPET/19376/2025 RVWPET/141/2025	BHARAT BHUSAN JAGADEV VS STATE OF ODISHA	NIHAL RATH VS	// () //
153	D-TRPCRL/13500/2025 TRPCRL/33/2025	NANDITA RAI VS STATE OF ODISHA	SAILABALA JENA VS	//0 JUDGE FAMILY COURT,ROURKELA(Su Cp/0000125/2023
154	D-WA/13647/2025 WA/855/2025	NATIONAL HEALTH MISSION,BBSR VS PRANJYA PARAMITA SAHOO	RAMDAS ACHARY VS	// () //
155	D-WA/19964/2025 WA/856/2025	AKSHYA DHALA@AKSHAY DHAL VS UMAKANTA NAYAK	PRASANTA KUMAR SATAPATHY VS	// () //
156	D-WP(C)/14008/2025 WP(C)/13913/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// () //
157	D-WP(C)/17636/2025 WP(C)/13914/2025	M/S. INDUSTRIAL TRAINING CENTRE, JHARSUGUDA VS DEPUTY DIRECTOR (REVENUE) E.S.I.CORPORATION, R.O., BBSR	GHANASHYAM NAMTOAR VS	// () //
158	D-WP(C)/18168/2025 WP(C)/13915/2025	BANSHIDHAR MALLİK VS STATE OF ODISHA	TRILOCHAN DASH VS	// () //
159	D-WP(C)/18287/2025	SMUTI KUMARI MALI	TAPAN KUMAR BISWAL	//

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	WP(C)/13916/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/18627/2025 WP(C)/13917/2025	BIJAN KUMAR MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
161	D-WP(C)/19026/2025 WP(C)/13918/2025	CHANDRAKANTI PATEL VS STATE OF ORISSA	BHABA RANJAN KAR VS	// 0 //
162	D-WP(C)/19420/2025 WP(C)/13919/2025	SEBATI NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
163	D-WP(C)/19027/2025 WP(C)/13920/2025	JAGADISH PADHAN @ PRADHAN VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
164	D-WP(C)/17820/2025 WP(C)/13921/2025	SARASWATI SHISHU VIDYA MANDIRA, PARICHALANA SAMITI GURUJANGA, KHORRAMPUR VS COMMISSIONER OF INCOME TAX, (EXEMPTION), AAYAKAR BHAWAN, HYDERABAD	ABHIRAM KASH KUMAR JENA VS	// 0 //
165	D-WP(C)/19643/2025 WP(C)/13922/2025	MANAS KUMAR SAHU VS UNION OF INDIA	PRAMOD KISHORE CHAND VS	// 0 //
166	D-WP(C)/19028/2025 WP(C)/13923/2025	MANABHANJAN NAIK VS STATE OF ORISSA	BHABA RANJAN KAR VS	// 0 //
167	D-WP(C)/18188/2025 WP(C)/13924/2025	NAYANA SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
168	D-WP(C)/19041/2025 WP(C)/13925/2025	BHARGABI NAIK VS STATE OF ORISSA	BHABA RANJAN KAR VS	// 0 //
169	D-WP(C)/19263/2025 WP(C)/13926/2025	MURALIDHAR PARIDA VS STATE OF ODISHA	NITYANANDA PANDA VS	// 0 //
170	D-WP(C)/17859/2025 WP(C)/13927/2025	BUDHIRAM BERA VS	RANJIT MOHANTY VS	// 0

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171	D-WP(C)/17865/2025 WP(C)/13928/2025	STATE OF ODISHA JYOTSNARANI DAS VS	PRASANTA KUMAR JENA VS	// // 0
172	D-WP(C)/19816/2025 WP(C)/13929/2025	STATE OF ODISHA CHAITANYA MALLIK VS	TUSHAR KANTA NAYAK VS	// // 0
173	D-WP(C)/19108/2025 WP(C)/13930/2025	STATE OF ODISHA BENUDHAR SAHU VS	JNYANANANDA PANDA VS	// // 0
174	D-WP(C)/19812/2025 WP(C)/13931/2025	REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR KSHETRABASI SETHY VS	ALOK KUMAR PANDA VS	// // 0
175	D-WP(C)/20327/2025 WP(C)/13932/2025	STATE OF ODISHA KAMLESH SUBHASCHAND BARDIYA VS	UPASANA BAL VS	// // 0
176	D-WP(C)/18198/2025 WP(C)/13933/2025	STATE TAX OFFICER, CT AND GST,BHUBANESWAR SMRUTIJHARA MOHANTY VS	GHANASHYAM NAMTOAR VS	// // 0
177	D-WP(C)/19910/2025 WP(C)/13934/2025	ANSUMAN PATTNAIK NIBEDITA SAHOO VS	PRASANTA KUMAR NANDA VS	// // 0
178	D-WP(C)/19302/2025 WP(C)/13935/2025	BISWAPRAKASH NAVAJEEVAN SWARUPA NAYAK VS	ASHIT KUMAR DASH VS	// // 0
179	D-WP(C)/20195/2025 WP(C)/13936/2025	STATE OF ODISHA ARATI @ ARATI PRAVA MOHANTY VS	AJAYA KUMAR MOHARANA VS	// // 0
180	D-WP(C)/20144/2025 WP(C)/13937/2025	STATE OF ORISSA MUKUNDA CHARAN NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
181	D-WP(C)/20322/2025 WP(C)/13938/2025	STATE OF ODISHA JATADHARI SAHOO VS	UPASANA BAL VS	// // 0
		THE ADDL STATE TAX OFFICER, CT AND GST,CTC		//

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182	D-WP(C)/20077/2025 WP(C)/13939/2025	DHANVI INSTITUTE OF HEALTH SCIENCES, MAYURBHANJ VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
183	D-WP(C)/20324/2025 WP(C)/13940/2025	SUNIL KUMAR MAHAPATRA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
184	D-WP(C)/20050/2025 WP(C)/13941/2025	MAHENDRA MAHAPATAR VS THE COMMISSIONER OF ENDOWMENT , ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
185	D-WP(C)/19179/2025 WP(C)/13942/2025	BIJAYINEE SAMAL VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
186	D-WP(C)/20062/2025 WP(C)/13943/2025	BISHIKESAN SAHOO VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
187	D-WP(C)/20339/2025 WP(C)/13944/2025	RAMAMANI DEVI VS THE DIRECTOR, ECONOMIC AND STATISTICS, ODISHA, BBSR	AKSHAYA KUMAR JENA VS	// 0 //
188	D-WP(C)/19826/2025 WP(C)/13945/2025	PINKI KUMARI BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
189	D-WP(C)/18982/2025 WP(C)/13946/2025	LAXMIKANTA PARHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
190	D-WP(C)/19415/2025 WP(C)/13947/2025	ARUNA KUMAR DEHURY VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //
191	D-WP(C)/20072/2025 WP(C)/13948/2025	BAIDYANATH PRUSTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
192	D-WP(C)/19387/2025 WP(C)/13949/2025	SRI GURU NANAK DEV JI RELIGIOUS AND CHARITABLE TRUST, PURI VS COMMISSIONER OF INCOME TAX, TELANGANA	PRAKASH KUMAR JENA VS	// 0 //
193	D-WP(C)/20104/2025	JAGANNATH DIXIT	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/13950/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/19863/2025 WP(C)/13951/2025	HARAPRIYA PRADHAN VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //
195	D-WP(C)/19673/2025 WP(C)/13952/2025	SANDHYRANI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
196	D-WP(C)/20310/2025 WP(C)/13953/2025	PRATIMA SAHU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
197	D-WP(C)/16340/2025 WP(C)/13954/2025	RITESH BISWAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
198	D-WP(C)/20279/2025 WP(C)/13955/2025	RENU PRAVA MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
199	D-WP(C)/20223/2025 WP(C)/13956/2025	SABITA JENA VS R.T.O.BALESWAR	BRAJA MOHAN SARANGI VS	// 0 //
200	D-WP(C)/18740/2025 WP(C)/13957/2025	AJAYA KUMAR NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
201	D-WP(C)/20165/2025 WP(C)/13958/2025	NABIN KUMAR SAHOO VS UNION OF INDIA	AVIJIT PATNAIK,R.K.PATI, S.DEEPAK, T.PATNAIK, S.P/MOHARANA, S.PATNAIK, S.MOHAPAT	0 //
202	D-WP(C)/19856/2025 WP(C)/13959/2025	BINAYA BACHAN SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
203	D-WP(C)/20198/2025 WP(C)/13960/2025	BISWANATH MELEKA VS CHIEF GENERAL MANAGER (HRM AND MARKETING) BANK OF BARODA, MUMBAI	SUSHANTA KUMAR JOSHI VS	// 0 //
204	D-WP(C)/20424/2025 WP(C)/13961/2025	NIGAMANANDA MOHANTY VS	LAXMIKANTA MOHANTY VS	// 0

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205	D-WP(C)/20351/2025 WP(C)/13962/2025	STATE OF ORISSA PADMABATI SABAT VS	SIDDHANT SARANGI VS	// // 0
206	D-WP(C)/19815/2025 WP(C)/13963/2025	STATE OF ODISHA HAREKRISHNA SWAIN VS	TUSHAR KANTA NAYAK VS	// // 0
207	D-WP(C)/20313/2025 WP(C)/13964/2025	STATE OF ODISHA MAYADHAR NAIK VS	SURESH KUMAR JENA VS	// // 0
208	D-WP(C)/20275/2025 WP(C)/13965/2025	THE COLLECTOR, MAYURBHANJ NILAMBAR SATPATHY VS	SAROJ KUMAR MISHRA VS	// // 0
209	D-WP(C)/20156/2025 WP(C)/13966/2025	STATE OF ODISHA SHIBA SETHI VS	AMITAV TRIPATHY VS	// // 0
210	D-WP(C)/20001/2025 WP(C)/13967/2025	STATE OF ODISHA RAJ KISHORE NAYAK VS	BISHWARANJAN SAHU VS	// // 0
211	D-WP(C)/20363/2025 WP(C)/13968/2025	STATE OF ODISHA BHARATI SAHU VS	LALATENDU SAMANTARAY VS	// // 0
212	D-WP(C)/19580/2025 WP(C)/13969/2025	STATE OF ODISHA RABINDRA KUMAR TRIPATHY VS	GOPINATH PANDA VS	// // 0
213	D-WP(C)/15245/2025 WP(C)/13970/2025	STATE OF ODISHA BEENAPANI TRIPATHY VS	PRAMOD KUMAR NAYAK VS	// // 0
214	D-WP(C)/20094/2025 WP(C)/13971/2025	STATE OF ODISHA JANARDAN MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
215	D-WP(C)/20086/2025 WP(C)/13972/2025	STATE OF ODISHA GUNANIDHI PATRA VS	AJAYA KUMAR MOHARANA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/20171/2025 WP(C)/13973/2025	GANGADHAR SETHI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
217	D-WP(C)/14847/2025 WP(C)/13974/2025	P. PARSURAM PATRO VS GARRISON ENGINEER MILITARY ENGINEER SERVICES, GANJAM	GUNAKAR MISHRA VS	// 0 //
218	D-WP(C)/20183/2025 WP(C)/13975/2025	PRAFULLA KUMAR KHATUA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
219	D-WP(C)/19595/2025 WP(C)/13976/2025	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //
220	D-WP(C)/20174/2025 WP(C)/13977/2025	ABHAYA KUMAR PARIDA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
221	D-WP(C)/20314/2025 WP(C)/13978/2025	MALATI SWAIN VS THE COLLECTOR, MAYURBHANJ	SURESH KUMAR JENA VS	// 0 //
222	D-WP(C)/19890/2025 WP(C)/13979/2025	J.JAGADISH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
223	D-WP(C)/19930/2025 WP(C)/13980/2025	SEK MUJHAMUDDIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
224	D-WP(C)/17605/2025 WP(C)/13981/2025	M/S. BALAJI MOTORS, BOLANGIR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) DEPT. OF REVENUE, NEW DELHI	BIBHUDATTA PANDA VS	// 0 //
225	D-WP(C)/20004/2025 WP(C)/13982/2025	SARAT CHANDRA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
226	D-WP(C)/20463/2025 WP(C)/13983/2025	SABITRI BEURA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
227	D-WP(C)/16718/2025	M/S RELIBLE HI-TECH PVT LTD.,ROURKELA	BHABANI PRASAD MOHANTY	//

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	WP(C)/13984/2025	VS THE ASST COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA I DIVISION	VS	0 //
228	D-WP(C)/19968/2025 WP(C)/13985/2025	BIMAL CHANDRA BEHERA VS STATE TAX OFFICER CT AND GST , ANGUL CIRCLE, ANGUL	ITISHREE TRIPATHY VS	// 0 //
229	D-WP(C)/16960/2025 WP(C)/13986/2025	KAMALAKANTA SWAIN VS OMBUDSMAN, KHURDA	DILLIP KUMAR RAY VS	// 0 //
230	D-WP(C)/20122/2025 WP(C)/13987/2025	SUNITA SENAPATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
231	D-WP(C)/20127/2025 WP(C)/13988/2025	MAHESWATA PARIDA VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// 0 //
232	D-WP(C)/20452/2025 WP(C)/13989/2025	SC AND ST MILIT MANCH, ODISHA BARAGARH VS STATE OF ODISHA	MISS AUROLINA PAL, C. MOHAPATRA RAKESH BEHERA VS	// 0 //
233	D-WP(C)/15573/2025 WP(C)/13990/2025	SECRETARY OF POSTS, DAKA BHAWAN VS PRABHAKAR SWAIN	SANTOSH KUMAR SAMANTARAY, C.G.C. VS	// 0 //
234	D-WP(C)/20164/2025 WP(C)/13991/2025	SIVAJI CHAKRABORTY VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //
235	D-WP(C)/20231/2025 WP(C)/13992/2025	KARUNAKAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
236	D-WP(C)/19310/2025 WP(C)/13993/2025	SHYAM KAYAL VS ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE, COMMISSIONERATE, ROURKELA	SASWAT KUMAR ACHARYA VS	// 0 //
237	D-WP(C)/20139/2025 WP(C)/13994/2025	M/S SCAN STEEL LTD,SUNDARGARH VS MADAN KUMAR BEHERA	SOMANATH MISHRA VS	// 0 //
238	D-WP(C)/20317/2025 WP(C)/13995/2025	MANDAKINI DAS VS	SURESH KUMAR JENA VS	// 0

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239	D-WP(C)/20222/2025 WP(C)/13996/2025	THE COLLECTOR, MAYURBHANJ S.N.CONSTRUCTION AND DEVELOPERS, KHURDA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// // ()
240	D-WP(C)/20177/2025 WP(C)/13997/2025	ALEKHA KUMAR BARIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// () //
241	D-WP(C)/17781/2025 WP(C)/13998/2025	M/S. AUROGLOBAL COMTRADE PVT.LTD, BBSR VS UNION OF INDIA	PRANAYA KISHORE HARICHANDAN VS	// () //
242	D-WP(C)/15657/2025 WP(C)/13999/2025	HARI BEHERA VS COLLECTOR, KHURDA	ASHOK KUMAR PANIGRAHI VS	// () //
243	D-WP(C)/16366/2025 WP(C)/14000/2025	KALIA NANDA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// () //
244	D-WP(C)/20319/2025 WP(C)/14001/2025	BHIMSEN MANGARAJ VS THE COLLECTOR, MAYURBHANJ	SURESH KUMAR JENA VS	// () //
245	D-WP(C)/18395/2025 WP(C)/14002/2025	RATAN MODI VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// () //
246	D-WP(C)/18850/2025 WP(C)/14003/2025	SANTOSH KUMAR BEHERA VS THE BRANCH MANAGER STATE BANK OF INDIA BERHAMPUR	RAJENDRA KUMAR SAHU VS	// () //
247	D-WP(C)/15020/2025 WP(C)/14004/2025	SUSANTA KUMAR MOHANTY VS PRINCIPAL CHIEF COMMISSIONER,GST AND CENTRAL EXCISE,BBSR	JAGAMOHAN PATTANAİK VS	// () //
248	D-WP(C)/17929/2025 WP(C)/14005/2025	JAGDISH PATRO VS STATE OF ODISHA	KARUNAKAR RATH VS	// () //
249	D-WP(C)/19823/2025 WP(C)/14006/2025	JOHN MAHIPAL MINZ VS UNION OF INDIA	SOUMENDRA PATTANAİK VS	// () //

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250	D-WP(C)/18803/2025 WP(C)/14007/2025	SWORNALATA PRUSTY VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
251	D-WP(C)/19831/2025 WP(C)/14008/2025	RABINDRANATH SWAIN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
252	D-WP(C)/20289/2025 WP(C)/14009/2025	DR.PRASANTA KUMAR MISHRA VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
253	D-WP(C)/15331/2025 WP(C)/14010/2025	SURYAKANTI LENKA VS COLLECTOR, KHURDHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
254	D-WP(C)/20484/2025 WP(C)/14011/2025	GOURI INSTITUTE OF MEDICAL SCIENCE, PIPIMAL, JHARSUGUDA VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
255	D-WP(C)/19377/2025 WP(C)/14012/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
256	D-WP(C)/20152/2025 WP(C)/14013/2025	ARJOON CHARAN SIA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
257	D-WP(C)/18932/2025 WP(C)/14014/2025	BRAJA SUNDARA PATTNAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
258	D-WP(C)/17073/2025 WP(C)/14015/2025	SUJATA MISHRA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //
259	D-WP(C)/20433/2025 WP(C)/14016/2025	BANI SHATABDI DASH VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
260	D-WP(C)/20151/2025 WP(C)/14017/2025	B.NARASIMHA MURTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
261	D-WP(C)/20346/2025	CHHATISH CHANDRA NAIK	AUROBINDA SAHOO	//

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	WP(C)/14018/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/20153/2025 WP(C)/14019/2025	BIGYAN KUMAR SWAIN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
263	D-WP(C)/20172/2025 WP(C)/14020/2025	RAHAS KUMAR MALLICK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
264	D-WP(C)/20190/2025 WP(C)/14021/2025	PITAMBAR SETHI VS CHIEF GENERAL MANAGER,(HRM AND MARKETING) BANK OF BARODA, MUMBAI	SUSHANTA KUMAR JOSHI VS	// 0 //
265	D-WP(C)/19596/2025 WP(C)/14022/2025	KAMALINI DAS VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //
266	D-WP(C)/20485/2025 WP(C)/14023/2025	HARDHIK ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
267	D-WP(C)/20387/2025 WP(C)/14024/2025	SURENDRA NATH GHODA @ MOHANTY VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
268	D-WP(C)/20489/2025 WP(C)/14025/2025	HARDHIK ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
269	D-WP(C)/15281/2025 WP(C)/14026/2025	MAGAL SAMASI VS KALYAN BARA	TUSAR KUMAR MISHRA VS	// 0 //
270	D-WP(C)/20260/2025 WP(C)/14027/2025	RADHA MOHAN PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
271	D-WP(C)/20263/2025 WP(C)/14028/2025	MANJULATA PANIGRAHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
272	D-WP(C)/15149/2025 WP(C)/14029/2025	SATYANARAYANA RAJGURU MOHAPATRA VS	SUBRAT SATPATHY VS	// 0

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		STATE OF ODISHA		//
273	D-WP(C)/20008/2025	BASANTA KUMAR SARANGI	DIGAMBARA MISHRA	//
	WP(C)/14030/2025	VS	VS	0
		ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR		//
274	D-WP(C)/19909/2025	CHITTARANJAN MAHAPATRA	DR.PURUSOTTAM CHULI	//
	WP(C)/14031/2025	VS	VS	0
		STATE OF ODISHA		//
275	D-WP(C)/20492/2025	MAMATA ROUSTRAY	PRAVASH CHANDRA JENA	//
	WP(C)/14032/2025	VS	VS	0
		STATE OF ODISHA		//
276	D-WP(C)/20453/2025	NANDAKISHORE AGRAWAL	SATYABADI MANTRY	//
	WP(C)/14033/2025	VS	VS	0
		ADDL TAHASILDAR, SAMBALPUR		//
277	D-WP(C)/20265/2025	THAKURA TUDU	KULDEEP MOHANTY	//
	WP(C)/14034/2025	VS	VS	0
		STATE OF ODISHA		//
278	D-WP(C)/20038/2025	SRIDHAR NAYAK	AKSHAYA KUMAR JENA	//
	WP(C)/14035/2025	VS	VS	0
		STATE OF ODISHA		//
279	D-WP(C)/18819/2025	PRAVAT KUMAR SAHANI	BHAKTA RANJAN BARIK	//
	WP(C)/14036/2025	VS	VS	0
		STATE OF ODISHA		//
280	D-WP(C)/20266/2025	MANORANJAN BHOL	AMIT PRASAD BOSE	//
	WP(C)/14037/2025	VS	VS	0
		STATE OF ODISHA		//
281	D-WP(C)/20361/2025	MITHUN DIGAL	ASHIT KUMAR DASH	//
	WP(C)/14038/2025	VS	VS	0
		STATE OF ODISHA		//
282	D-WP(C)/18293/2025	SANATAN ROUT	SHAMBHU CHARAN NATH SHARMA	//
	WP(C)/14039/2025	VS	VS	0
		STATE OF ODISHA		//
283	D-WP(C)/19915/2025	KISHORE CHANDRA SAMANTARAY	DR.PURUSOTTAM CHULI	//
	WP(C)/14040/2025	VS	VS	0
		STATE OF ODISHA		//

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284	D-WP(C)/19524/2025 WP(C)/14041/2025	JOGINDER KAUR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
285	D-WP(C)/20268/2025 WP(C)/14042/2025	BHABANI SHANKAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
286	D-WP(C)/20261/2025 WP(C)/14043/2025	MANAGING COMMITTEE OF CHAUDHURIKUDA U.P.SCHOOL, BALESWAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
287	D-WP(C)/19957/2025 WP(C)/14044/2025	PABITRA SUNDARAY VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
288	D-WP(C)/20384/2025 WP(C)/14045/2025	PRADEEP KUMAR DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
289	D-WP(C)/20271/2025 WP(C)/14046/2025	GAJENDRA NATH MURMU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
290	D-WP(C)/20009/2025 WP(C)/14047/2025	SAROJA KUMAR PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
291	D-WP(C)/20577/2025 WP(C)/14048/2025	SANJUKTA SETHI VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
292	D-WP(C)/20494/2025 WP(C)/14049/2025	MAMATA ROURAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
293	D-WP(C)/20259/2025 WP(C)/14050/2025	SARAT CHANDRA MOHARANA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
294	D-WP(C)/19618/2025 WP(C)/14051/2025	GOKULANANDA MAHAKUD VS THE REVENUE DIVISIONAL COMMISSIONER, NORTH DIV.,SAMBALPUR	MANORANJAN MOHAPATRA VS	// 0 //
295	D-WP(C)/20011/2025	PRASANTA KUMAR SINGH	DIGAMBARA MISHRA	//

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	WP(C)/14052/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/20579/2025 WP(C)/14053/2025	SEIKH RIAJUDDIN VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
297	D-WP(C)/20280/2025 WP(C)/14054/2025	HARE KRUSHNA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/20434/2025 WP(C)/14055/2025	HRUDANANDA KHETI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
299	D-WP(C)/20466/2025 WP(C)/14056/2025	GOPAL KRISHNA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
300	D-WP(C)/20012/2025 WP(C)/14057/2025	PRAHALLAD CHANDRA BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
301	D-WP(C)/20281/2025 WP(C)/14058/2025	RABI NARAYAN PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
302	D-WP(C)/20021/2025 WP(C)/14059/2025	SIBANANDA SAHU VS BANITA SAHOO	ASHOK KUMAR BEHERA VS	// 0 //
303	D-WP(C)/20225/2025 WP(C)/14060/2025	AMULYA CHARAN DAS VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
304	D-WP(C)/20389/2025 WP(C)/14061/2025	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
305	D-WP(C)/20534/2025 WP(C)/14062/2025	KETAKI GIRI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
306	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK VS	RUPESH KUMAR KANUNGO VS	// 0

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307	D-WP(C)/20063/2025 WP(C)/14064/2025	STATE OF ODISHA BISHNU MUDULI VS	KUNAL KUMAR SWAIN VS	// // 0
308	D-WP(C)/20414/2025 WP(C)/14065/2025	STATE OF ODISHA DURGA PRASAD MAHANA @ DURGA PRASAD MAHARANA VS	BISWAJIT RANJAN TRIPATHY VS	// // 0
309	D-WP(C)/20535/2025 WP(C)/14066/2025	STATE OF ODISHA DEBASMITA BHOL VS	LAXMIKANTA MOHANTY VS	// // 0
310	D-WP(C)/20147/2025 WP(C)/14067/2025	STATE OF ODISHA RAJMOHAN SENAPATI VS	SIDHESWAR MALLIK VS	// // 0
311	D-WP(C)/18317/2025 WP(C)/14068/2025	STATE OF ODISHA BADI AREYA RAO VS	ADYASIDHI MISHRA VS	// // 0
312	D-WP(C)/20488/2025 WP(C)/14069/2025	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA POLICE HEADQUARTERS, CUTTACK HARDHIK ROUTRAY VS	PRAVASH CHANDRA JENA VS	// // 0
313	D-WP(C)/19900/2025 WP(C)/14070/2025	STATE OF ODISHA SANTOSH KUMAR BAGHA VS	SATYA RANJAN PATI VS	// // 0
314	D-WP(C)/20343/2025 WP(C)/14071/2025	STATE OF ODISHA LAXMINARAYAN SAHOO VS	BIJAY KUMAR MISHRA VS	// // 0
315	D-WP(C)/20455/2025 WP(C)/14072/2025	PROJECT DIRECTOR NHAI, KHURDA RAMA CHANDRA RATH VS	BIPIN KUMAR NAYAK VS	// // 0
316	D-WP(C)/20149/2025 WP(C)/14073/2025	STATE OF ODISHA KRUSHNA CHANDRA BARIK VS	SIDHESWAR MALLIK VS	// // 0
317	D-WP(C)/18605/2025 WP(C)/14074/2025	STATE OF ODISHA BISWARANJAN RATH VS COLLECTOR KHURDA	SEPHALEE DAS VS	// // 0 //

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318	D-WP(C)/16074/2025 WP(C)/14075/2025	NIRMAL CHANDRA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
319	D-WP(C)/20228/2025 WP(C)/14076/2025	PRAHALLAD SETHY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
320	D-WP(C)/19836/2025 WP(C)/14077/2025	GANESH PRASAD DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
321	D-WP(C)/20294/2025 WP(C)/14078/2025	OM SAI COLLEGE OF PHARMACY AND HEALTH SCIENCES, GANJAM VS BERHAMPUR MUNICIPAL CORPORATION, BERHAMPUR, GANJAM	ADITYA NARAYAN RAY VS	// 0 //
322	D-WP(C)/20556/2025 WP(C)/14079/2025	NANDULAL RAJAHANSA VS CHIEF GENERAL MANAGER (HRM AND MARKETING), BANK OF BARODA, MUMBAI	SUSHANTA KUMAR JOSHI VS	// 0 //
323	D-WP(C)/20031/2025 WP(C)/14080/2025	BABITA PARIDA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// 0 //
324	D-WP(C)/20560/2025 WP(C)/14081/2025	RINKU NAIK VS CHIEF GENERAL MANAGER (HRM AND MARKETING), BANK OF BARODA, MUMBAI	SUSHANTA KUMAR JOSHI VS	// 0 //
325	D-WP(C)/16078/2025 WP(C)/14082/2025	DILLIP KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	D-WP(C)/16750/2025 WP(C)/14083/2025	PRAJNYA PARIMITA BARIK VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
327	D-WP(C)/20014/2025 WP(C)/14084/2025	AMBARISH CHANDRA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
328	D-WP(C)/19905/2025 WP(C)/14085/2025	JANMEJAYA NAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
329	D-WP(C)/20255/2025	M/S. GANGADHAR JENA	SIDHANT DWIBEDI	//

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	WP(C)/14086/2025	VS HINDUSTAN STEELWORKS CONSTRUCTION LTD	VS	0 //
330	D-WP(C)/19907/2025 WP(C)/14087/2025	BIJAY KUMAR PATTANAİK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
331	D-WP(C)/20500/2025 WP(C)/14088/2025	PRABHUDATTA PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
332	D-WP(C)/19840/2025 WP(C)/14089/2025	JUDHISTIRA JENA @ JUDHISTHIRA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
333	D-WP(C)/20405/2025 WP(C)/14090/2025	GOLAPI PATRA @ GOLAPI BHUYAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
334	D-WP(C)/19016/2025 WP(C)/14091/2025	RAJENDRA KUMAR PANDA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAİK VS	// 0 //
335	D-WP(C)/20440/2025 WP(C)/14092/2025	ARATI BISWAL VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
336	D-WP(C)/20537/2025 WP(C)/14093/2025	KATHI MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
337	D-WP(C)/20538/2025 WP(C)/14094/2025	KISHORE CHANDRA DAS VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
338	D-WP(C)/18974/2025 WP(C)/14095/2025	BISHI KESAN PANDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
339	D-WP(C)/20591/2025 WP(C)/14096/2025	SANDEEP KUMAR PANIGRAHI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
340	D-WP(C)/19221/2025 WP(C)/14097/2025	PRAKASH KUMAR NAYAK VS	BISWARANJAN DALAI VS	// 0

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341	D-WP(C)/20269/2025 WP(C)/14098/2025	STATE OF ODISHA DR.SATYA NARAYAN MOHAPATRA VS	SARADA PRASANNA SADANGI VS	// // ()
342	D-WP(C)/19684/2025 WP(C)/14099/2025	STATE OF ODISHA RAMESH CHANDRA RAY VS	AMARENDRA SAHOO VS	// // ()
343	D-WP(C)/20415/2025 WP(C)/14100/2025	STATE OF ODISHA RABINARAYAN MISHRA VS	SRIDHAR RATH VS	// // ()
344	D-WP(C)/20421/2025 WP(C)/14101/2025	STATE OF ODISHA BIRENDRA SAHU @ BINOD SAHU VS	BISWAJIT RANJAN TRIPATHY VS	// // ()
345	D-WP(C)/20366/2025 WP(C)/14102/2025	STATE OF ODISHA SANTOSH KUMAR SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
346	D-WP(C)/20078/2025 WP(C)/14103/2025	STATE OF ODISHA OMKAR KOLATHIA @ OMKAR MALI VS	ARJUNA CHARANA BEHERA VS	// // ()
347	D-WP(C)/20211/2025 WP(C)/14104/2025	STATE OF ODISHA AKSHAYA KUMAR RAY VS	KSHIROD KUMAR ROUT VS	// // ()
348	D-WP(C)/20428/2025 WP(C)/14105/2025	STATE OF ODISHA RAMESH BADI VS	BISWAJIT RANJAN TRIPATHY VS	// // ()
349	D-WP(C)/20380/2025 WP(C)/14106/2025	STATE OF ODISHA PRASANNA KUMAR PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
350	D-WP(C)/20412/2025 WP(C)/14107/2025	STATE OF ORISSA SUMAN SEKHAR MAHANKUDA VS	SUBHADUTTA ROUSTRAY VS	// // ()
351	D-WP(C)/20491/2025 WP(C)/14108/2025	REGISTRAR, CIVIL COURTS, BERHAMPUR, GANJAM DEBASISH PANDA VS	BISWABIHARI MOHANTY VS	// // ()
		STATE OF ODISHA		//

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352	D-WP(C)/19072/2025 WP(C)/14109/2025	DILLIP KUMAR SARKAR @ DILIP KUMAR SARKAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
353	D-WP(C)/20049/2025 WP(C)/14110/2025	PRADEEP KERKETTA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
354	D-WP(C)/16296/2025 WP(C)/14111/2025	SARBESWAR MALLICK VS UNION OF INDIA	MANOJ KUMAR PANDA VS	// 0 //
355	D-WP(C)/18151/2025 WP(C)/14112/2025	HARAMOHAN SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
356	D-WP(C)/20060/2025 WP(C)/14113/2025	MANAGING COMMITTEE OF GAJENDRA NATH U.P SCHOOL, BALESWAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
357	D-WP(C)/20052/2025 WP(C)/14114/2025	DHANMATI BAGH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
358	D-WP(C)/20536/2025 WP(C)/14115/2025	BIMBADHAR BARAHA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
359	D-WP(C)/20508/2025 WP(C)/14116/2025	KAPILDEV SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
360	D-WP(C)/20296/2025 WP(C)/14117/2025	FAKIR MOHAN PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
361	D-WP(C)/20527/2025 WP(C)/14118/2025	BIJAYA KUMAR PANDA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
362	D-WP(C)/20395/2025 WP(C)/14119/2025	M/S. NRUSINH CHARAN SAHU, DHENKANAL VS JOINT COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE, ANGUL	KAJAL SAHOO VS	// 0 //
363	D-WP(C)/20081/2025	JAYAKRUSHNA DEHERI	SAROJA KANTA SAMAL	//

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	WP(C)/14120/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/20249/2025 WP(C)/14121/2025	BINOD KUMAR BAGH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
365	D-WP(C)/20399/2025 WP(C)/14122/2025	MAHESH KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
366	D-WP(C)/16518/2025 WP(C)/14123/2025	SUSHAMA SAHU VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
367	D-WP(C)/20251/2025 WP(C)/14124/2025	SURU MALI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
368	D-WP(C)/19125/2025 WP(C)/14125/2025	SURJYAMANI PATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
369	D-WP(C)/20293/2025 WP(C)/14126/2025	SUSIL KUMAR BEHERA @ PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
370	D-WP(C)/19289/2025 WP(C)/14127/2025	JAGANNATH DAS VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //
371	D-WP(C)/20055/2025 WP(C)/14128/2025	RASIKA TANDI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
372	D-WP(C)/20616/2025 WP(C)/14129/2025	BIPUL MISTRY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
373	D-WP(C)/20247/2025 WP(C)/14130/2025	SARAT KUMAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
374	D-WP(C)/19911/2025 WP(C)/14131/2025	SADASIVA BEHERA VS	DR.PURUSOTTAM CHULI VS	// 0

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375	D-WP(C)/20620/2025 WP(C)/14132/2025	STATE OF ODISHA MANOJ KUMAR JENA VS	AMIYA KUMAR CHHATOI VS	// // 0
376	D-WP(C)/20506/2025 WP(C)/14133/2025	STATE OF ODISHA BHABASHANKAR PARIDA VS	MANOJA KUMAR KHUNTIA VS	// // 0
377	D-WP(C)/19782/2025 WP(C)/14134/2025	STATE OF ODISHA BISWANATH SAHOO VS	MANOJ PANIGRAHI VS	// // 0
378	D-WP(C)/20007/2025 WP(C)/14135/2025	STATE OF ODISHA SANDIP RANJAN SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // 0
379	D-WP(C)/20385/2025 WP(C)/14136/2025	STATE OF ODISHA MEETANJALI MOHANTY VS	SANGRAM JENA VS	// // 0
380	D-WP(C)/20505/2025 WP(C)/14137/2025	STATE OF ODISHA SUBRAT KUMAR BISWAL VS	KUNAL KUMAR SWAIN VS	// // 0
381	D-WP(C)/20593/2025 WP(C)/14138/2025	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0
382	D-WP(C)/20604/2025 WP(C)/14139/2025	STATE OF ODISHA RSP JEWELLERS PVT. LTD., BBSR VS	SOMYAJYOTI BISWAL VS	// // 0
383	D-WP(C)/20606/2025 WP(C)/14140/2025	DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, GOVT. OF INDIA, BBSR PRAMODINI DASH VS	LALIT KUMAR MAHARANA VS	// // 0
384	D-WP(C)/20531/2025 WP(C)/14141/2025	UNION OF INDIA CHANDAN PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0
385	D-WP(C)/20600/2025 WP(C)/14142/2025	STATE OF ODISHA HYUNDAI MOTOR INDIA LTD., GURUGRAM, HARYANA VS BIMAL KUMAR PODDAR	LALIT KUMAR MAHARANA VS	// // 0 //

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386	D-WP(C)/20608/2025 WP(C)/14143/2025	PRAMODINI DASH VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
387	D-WP(C)/20074/2025 WP(C)/14144/2025	DHARMENDRA HARIPAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
388	D-WP(C)/20220/2025 WP(C)/14145/2025	PARAMESWAR SEN VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
389	D-WP(C)/20549/2025 WP(C)/14146/2025	JOGESH KUMAR SAHU @ JOGESH SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
390	D-WP(C)/20521/2025 WP(C)/14147/2025	NANDITA MOHANTY VS SRIBATCHHA KUMAR NANDI	SAMAPIKA MISHRA VS	// 0 //
391	D-WP(C)/20392/2025 WP(C)/14148/2025	BISHNU SUNA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
392	D-WP(C)/20061/2025 WP(C)/14149/2025	BALABHADRA PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
393	D-WP(C)/20079/2025 WP(C)/14150/2025	SANJAYA BHOI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
394	D-WP(C)/17592/2025 WP(C)/14151/2025	SANJUKTA PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
395	D-WP(C)/20394/2025 WP(C)/14152/2025	PRABODHA KUMAR SAMAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
396	D-WP(C)/20059/2025 WP(C)/14153/2025	ANANTA JAGADALA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
397	D-WP(C)/20098/2025	JUNU RAUT	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/14154/2025	VS STATE OF ODISHA	VS	() //
398	D-WP(C)/20067/2025 WP(C)/14155/2025	GUPTESHWAR HARIPAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //
399	D-WPCRL/14584/2025 WPCRL/57/2025	RAMESH BARIK VS STATE OF ODISHA	PARSURAM PANDA VS	KALIAPANI /35 /2025 () //
400	D-ABLAPL/14015/2025 ABLAPL/5642/2025	T.GOVINDA REDDY @ GOBINDA REDDY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	INFOCITY PS /603 /2024 () //
401	D-ABLAPL/14038/2025 ABLAPL/5643/2025	PRASANTA MALLICK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /98 /2025 () //
402	D-ABLAPL/14129/2025 ABLAPL/5644/2025	CHANDAN BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /89 /2025 () //
403	D-ABLAPL/14274/2025 ABLAPL/5645/2025	AKASH KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /85 /2025 () //
404	D-ABLAPL/14103/2025 ABLAPL/5646/2025	RAKESH PATTANAIAK VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /115 /2025 () //
405	D-ABLAPL/14279/2025 ABLAPL/5647/2025	SUNAKAR SETHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUJANGA /100 /2025 () //
406	D-ABLAPL/14282/2025 ABLAPL/5648/2025	DR. RABINARAYAN PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	BALASORE SADAR /7 /2024 () //
407	D-ABLAPL/14309/2025 ABLAPL/5649/2025	BASU @ SATYABAN SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /81 /2019 () //
408	D-ABLAPL/14326/2025 ABLAPL/5650/2025	RAJ SHRIVASTAV @ RAJANLAL SRIVASTAV @ RAJAN SHRIVASTAV VS	UMAKANTA BARIK VS	RAGHUNATHPALI /482 /2024 ()

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409	D-ABLAPL/14330/2025 ABLAPL/5651/2025	STATE OF ODISHA SAROJ KUMAR SAHOO @ SAROJ SAHOO VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /28 /2025 ()
410	D-ABLAPL/13892/2025 ABLAPL/5652/2025	STATE OF ODISHA RAMACHANDRA BISWAL @ RAMA VS	MANORANJAN MISHRA VS	// MAHILA P.S. BUXIBAZAR /66 /2025 ()
411	D-ABLAPL/14271/2025 ABLAPL/5653/2025	STATE OF ODISHA JANMEJAY PRADHAN VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /302 /2024 ()
412	D-ABLAPL/14272/2025 ABLAPL/5654/2025	STATE OF ODISHA SUSANTA MALLICK @ BULA VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /267 /2005 ()
413	D-ABLAPL/14355/2025 ABLAPL/5655/2025	STATE OF ODISHA PADMANABHA PATRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
414	D-ABLAPL/14318/2025 ABLAPL/5656/2025	STATE OF ODISHA KRUPASINDHU SAHU @ NEPAL VS	SAROJ KUMAR PADHY VS	// TITILAGARH /144 /2025 ()
415	D-ABLAPL/14108/2025 ABLAPL/5657/2025	STATE OF ODISHA CHERU NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /490 /2025 ()
416	D-ABLAPL/13672/2025 ABLAPL/5658/2025	STATE OF ODISHA SEK ANWAR @ SEKH SANUWAR VS	ANIRUDHA DAS VS	// DHENKANAL TOWN /251 /2025 ()
417	D-ABLAPL/12126/2025 ABLAPL/5659/2025	STATE OF ODISHA BASUDEV JENA VS	DEBASIS SAHOO VS	// NANDIPADA /93 /2024 ()
418	D-ABLAPL/14320/2025 ABLAPL/5660/2025	STATE OF ODISHA BHAGIRATHI KHATOI VS	BISWARANJAN DALAI VS	// RAMACHANDI /55 /2025 ()
419	D-ABLAPL/12219/2025 ABLAPL/5661/2025	STATE OF ODISHA BIRA KISHORE DAS VS	ARIJEET MISHRA VS	// NIKIRAI /22 /2025 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/14170/2025 ABLAPL/5662/2025	BAYA @ BHAGABAN DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /160 /2025 () //
421	D-ABLAPL/13771/2025 ABLAPL/5663/2025	AMBUJA BEHERA @ AMBUJA KUMAR BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	NARASINGHPUR /65 /2025 () //
422	D-ABLAPL/14373/2025 ABLAPL/5664/2025	ALOK CHANDRA MOHANTY @ ALOK MOHANTY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	AUL /171 /2025 () //
423	D-ABLAPL/14350/2025 ABLAPL/5665/2025	BUDHUA LAKRA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	BANDOMUNDA /108 /2025 () //
424	D-ABLAPL/13680/2025 ABLAPL/5666/2025	BALIA @ BALARAM SWAIN @ RAJENDRA KUMAR SWAIN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	TIRTOL /190 /2025 () //
425	D-ABLAPL/14543/2025 ABLAPL/5667/2025	PURNA CHANDRA NAIK VS STATE OF ODISHA	RAJJEET ROY VS	JODA /113 /2025 () //
426	D-ABLAPL/14147/2025 ABLAPL/5668/2025	PURUSOTTAM MALLIK @ FUKIA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BINJHARPUR /115 /2025 () //
427	D-ABLAPL/14278/2025 ABLAPL/5669/2025	SANDEEP PATTANAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	SAMBALPUR TOWN /85 /2025 () //
428	D-ABLAPL/14395/2025 ABLAPL/5670/2025	RAMESH SAHOO @ DHANESWAR SAHOO VS STATE OF ODISHA	NETRANANDA BISWAL VS	MARSHAGHAI /128 /2025 () //
429	D-ABLAPL/14115/2025 ABLAPL/5671/2025	UMAKANTA MAHALIK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	CHANDABALI /147 /2025 () //
430	D-ABLAPL/14179/2025 ABLAPL/5672/2025	CHITTA RANJAN PANDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	FATEGARH /108 /2025 () //
431	D-ABLAPL/12441/2025	AJAY KUMAR CHHATIO	ABHISIDDHANTA SAHOO	KANAS /53 /2025

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	ABLAPL/5673/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/11867/2025 ABLAPL/5674/2025	DURYODHAN @ DURJYODHAN MEHER VS STATE OF ODISHA(VIG.)	SMITA RANJAN PATNAIK VS	SAMBALPUR VIGILANCE /43 /2020 () //
433	D-ABLAPL/14276/2025 ABLAPL/5675/2025	CHANDU SHA @ CHANDU KHAN VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	PIPLI /559 /2022 () //
434	D-ABLAPL/13803/2025 ABLAPL/5676/2025	BHABESH MISHRA VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE SADAR /122 /2025 () //
435	D-ABLAPL/13887/2025 ABLAPL/5677/2025	RAMESH SETHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BARI RAMCHANDRAPUR /144 /2024 () //
436	D-ABLAPL/12310/2025 ABLAPL/5678/2025	SUBHAS BHOL VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	JANKIA P.S. /439 /2024 () //
437	D-ABLAPL/14199/2025 ABLAPL/5679/2025	DILLIP DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /108 /2025 () //
438	D-ABLAPL/13904/2025 ABLAPL/5680/2025	RAHUL KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	DHENKANAL SADAR /374 /2025 () //
439	D-ABLAPL/14421/2025 ABLAPL/5681/2025	BABU MALLIK @ CHANDRAMANI MALIK VS STATE OF ODISHA	ABINASH PANDA VS	JENAPUR /122 /2025 () //
440	D-ABLAPL/13978/2025 ABLAPL/5682/2025	BIKASH NAHAK @ BIKASH NAHAKA @ CHOTTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /342 /2025 () //
441	D-ABLAPL/14378/2025 ABLAPL/5683/2025	SK. YASIN VS STATE OF ODISHA	MD. RIAZ VS	BARANGA /224 /2025 () //
442	D-ABLAPL/12452/2025 ABLAPL/5684/2025	SHAIK MOULA @ MOULA BUX VS	JAGADIP SAHOO VS	BHADRESWAR /70 /2025 ()

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443	D-ABLAPL/14298/2025 ABLAPL/5685/2025	STATE OF ODISHA MANAS KUMAR DEHURY VS	ASHOK KUMAR GHADAI VS	// NAYAKOT /67 /2025 ()
444	D-ABLAPL/13306/2025 ABLAPL/5686/2025	STATE OF ODISHA SUNIL MAJHI VS	RAMAKANTA MISHRA VS	// TUSRA /172 /2023 ()
445	D-ABLAPL/14118/2025 ABLAPL/5687/2025	STATE OF ODISHA PRASHANTA MAHALIK VS	SHUBHENDU KUMAR PARIDA VS	// CHANDABALI /147 /2025 ()
446	D-ABLAPL/14110/2025 ABLAPL/5688/2025	STATE OF ODISHA BISWANATH GOPAL PRASAD MOHAPATRA @ VISHWANATH MOHAPATRA @ MANAB VS	BSBHUSHUTI BHUSAN SWAIN VS	// LALBAG /179 /2025 ()
447	D-ABLAPL/14449/2025 ABLAPL/5689/2025	STATE OF ODISHA HARAPRASAD DAS @ TUKULU VS	SANJIB KUMAR BHANJADEO VS	// RANPUR /102 /2025 ()
448	D-ABLAPL/14195/2025 ABLAPL/5690/2025	STATE OF ODISHA ABINASH NAYAK VS	BIJAYA KUMAR BEHERA 1 VS	// NAIKANI-DIHI /92 /2025 ()
449	D-ABLAPL/14337/2025 ABLAPL/5691/2025	STATE OF ODISHA SUMAN SOURABH VS	MANORANJAN PADHI VS	// MAHILA P.S. BUXIBAZAR /34 /2025 ()
450	D-ABLAPL/14300/2025 ABLAPL/5692/2025	STATE OF ODISHA PADMA LOCHAN ARUK VS	ASHOK KUMAR GHADAI VS	// NAYAKOT /67 /2025 ()
451	D-ABLAPL/14405/2025 ABLAPL/5693/2025	STATE OF ODISHA MANOJ KUMAR SAHU VS	RAKESH BEHERA VS	// RASOL /37 /2019 SPECIAL JUDGE(POCSO), DHENKANAL
452	D-ABLAPL/14455/2025 ABLAPL/5694/2025	STATE OF ODISHA SUNIL ROUT VS	SANJIB KUMAR BHANJADEO VS	ICC/0000002/2023 RANPUR /102 /2025 ()
453	D-ABLAPL/14484/2025 ABLAPL/5695/2025	STATE OF ODISHA SIBA CHARAN MALLICK VS	SAMBIT SAMAL VS	// BIRIDI PS /330 /2024 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/14459/2025 ABLAPL/5696/2025	GITARANI @ GEETANJALI BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /77 /2025 () //
455	D-ABLAPL/11927/2025 ABLAPL/5697/2025	MANOJ KUMAR SA VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /131 /2025 () //
456	D-ABLAPL/14591/2025 ABLAPL/5698/2025	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /126 /2025 () //
457	D-ABLAPL/14590/2025 ABLAPL/5699/2025	RABINDRA KHATUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /126 /2025 () //
458	D-ABLAPL/14206/2025 ABLAPL/5700/2025	JALADHAR DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /89 /2025 () //
459	D-ABLAPL/14310/2025 ABLAPL/5701/2025	AKHIL GOEL VS STATE OF ODISHA	SIDHANT DWIBEDI VS	MANCHESWAR P.S. /29 /2025 () //
460	D-ABLAPL/13156/2025 ABLAPL/5702/2025	JOSEPH GANDA VS STATE OF ODISHA	SATYADAN MOHANANDIA VS	SUNABEDA /7 /2025 () //
461	D-ABLAPL/14295/2025 ABLAPL/5703/2025	DIPTY RANJAN DAS VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BINJHARPUR /206 /2025 () //
462	D-ABLAPL/14258/2025 ABLAPL/5704/2025	CHIRANJEEB GURU VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	SAMBALPUR TOWN /138 /2025 () //
463	D-ABLAPL/14416/2025 ABLAPL/5705/2025	ANAMA ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL SADAR PS /142 /2025 () //
464	D-ABLAPL/14259/2025 ABLAPL/5706/2025	SUMEET DAS VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	SAMBALPUR TOWN /138 /2025 () //
465	D-ABLAPL/14413/2025	HEMANTA DALAI	BHABANI SHANKAR DASPARIDA	MARSHAGHAI /113 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5707/2025	VS STATE OF ODISHA	VS	() //